| S.No. | | Persons | Male | Female |
|-------|----------------|---------|-------|---------|
| 3. | Chum | 34.78 | 51.30 | 17.32 |
| 4. | Jhunjhunu | 47.60 | 68.32 | 25.54 |
| 5. | Alwar | 43.09 | 60.98 | 22.54 |
| 6. | Bharatpur | 42.96 | 62.11 | 19.60 |
| 7. | Dholpur | 35.09 | 50.45 | 15.25 |
| 8. | Sawai Madhopur | 36.27 | 54.60 | 14.64 |
| 9. | Jaipur | 47.88 | 64.83 | 28.69 |
| 10. | Sikar | 42.49 | 64.13 | 19.88 |
| 11. | Ajmer | 52.34 | 68.75 | 34.50 |
| 12. | Ibnk | 33.67 | 50.64 | 15.25 |
| 13. | Jaisalmer | 30.05 | 44.99 | 11.28 |
| 14. | Jodhpur | 40.69 | 56.74 | 22.58 |
| 15. | Nagaur | 31.80 | 49.35 | 13.29 |
| 16. | Pali | 35.96 | 54.42 | 16.97 |
| 17. | Banner | 22.98 | 36.56 | 7.68 |
| 18. | Jalore | 23.76 | 38.97 | 7.75 |
| 19. | Sirohi | 31.94 | 46.24 | 16.99 |
| 20. | Bhilwara | 31.65 | 45.95 | 16.50 |
| 21. | Udaipur | 34.38 | 49.27 | 19.00 |
| 22. | Chittorgarh | 34.28 | 50.55 | 17.15 |
| 23. | Dungarpur | 30.55 | 45.71 | 15.40 |
| 24. | Bans war a | 26.00 | 38.16 | ' 13.42 |
| 25. | Bundi | 32.75 | 47.40 | 16.13 |
| 26. | Kota | 47.88 | 64.03 | 29.50 |
| 27. | Jhalawar | 32.94 | 48.22 | 16.18 |
| | | | | |

Neglect of KV Teachers

 $\dagger 473.$ SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

[†]Original notice of the Question received in Hindi.

[3 December, 1999] RAJYA SABHA

- (a) whether Government's attention has been drawn to the newsitem published in the Delhi edition of Navbharat Times dated 27th August, 1999 under the caption, "Joshi per Kendriya Vidyalaya ke Shikshakon ki Upeksha ka Aarop"; and
 - (b) if so, what is Governments reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) Yes, Sir.

(b) The demands of teachers are considered in accordance with the relevant rules and procedures.

Ban on Fake Universities

- 474. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the UGC has been drawing attention of the students in the country time and again about fake universities;
- (b) if so, whether the Central Government or the concerned State Governments have totally failed to ban such fake universities;
 - (c) if so, the reasons therefor; and
- (d) the steps Government now propose to take to check such fake universities in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) Yes, Sir.

- (b) and (c) UGC and the Government of India keep the State Governments informed of the presence of fake universities operating in their respective States. The State Governments are also advised to take legal action against such universities. Press release are also issued by UGC advising students to be vigilant about functioning of fake Universities.
- (d) Malpractices Cells have been set up in the Ministry and UGC to keep a vigilant eye on the activities of fake universities.

Chargesheet to an Agitating Teacher

†475. SHRI RAGHAVJI:

SHRI GOVINDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the newsitem captioned, Andolan Main Bhag Lene Ke Aarop Main Shikshak Neta ko Aarop Patra Thamaya, published in Navbharat Times (New Delhi edition) dated 9th November, 1999; and

[†]Original notice of the Question received in Hindi.